## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 48/15	TP 76/16	For filing 397/398	Balasaheb & 6 Ors. Vs Dyanyogi Srhi	
		objections		Shivakumar Swamiji Sugars Ltd., & 7 Ors.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
DEEPALL S SHETTY	petitiona	

Counsel for petitioner is present. None appeared for respondents. Memo is listed today for hearing. Counsel for petitioner requested time to file objection to the memo filed by R-8 to delete its name from the array of respondents as the loan amount payable to the Bank was cleared by R-1 company.

List it on 02.11.2017.

MEMBER (J)